

GOVERNMENT OF INDIA  
MINISTRY OF HOUSING AND URBAN POVERTY ALLEVIATION  
LOK SABHA  
UNSTARRED QUESTION NO. 511  
TO BE ANSWERED ON DECEMBER 02, 2015  
NIGHT SHELTERS

No. 511 SHRI ABHIJIT MUKHERJEE :

Will the Minister of HOUSING AND POVERTY ALLEVIATION be pleased to state:

- (a) whether the night shelters are provided with the basic facilities required during summer/rainy/winter seasons and if so, whether they are in serviceable condition;
- (b) the details of the night shelters run by the Government in the country, State/ UT-wise particularly in West Bengal;
- (c) the steps taken by the Government to improve the conditions of these shelters; and
- (d) whether the monitoring of these shelters is carried out from time to time and if so, the short comings revealed during monitoring?

ANSWER  
THE MINISTER OF STATE  
IN THE MINISTRY OF HOUSING & URBAN POVERTY  
ALLEVIATION  
[SHRI BABUL SUPRIYO]

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(a) to (c): It is the primary responsibility of the State Governments to provide shelter for the Urban Homeless people. In order to complement and supplement the initiatives taken by

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State/ UT Governments, the Ministry of Housing & Urban Poverty Alleviation is implementing a scheme namely 'Shelter for Urban Homeless (SUH)' as a component of the National Urban Livelihoods Mission (NULM) for providing permanent shelters with basic facilities to urban homeless. The scheme is implemented through respective States/UTs. A statement showing State/UT-wise details of shelters sanctioned and operationalized under NULM including the State of West Bengal is at Annexure.

(d) Overall physical and financial progress of NULM including Shelter for Urban Homeless is regularly monitored through review meetings, video conferences, workshops, and field visits of the officers of the Ministry. Project-wise monitoring of the Scheme is done by the concerned State/UT & ULBs. Under NULM, an Executive Committee (EC) under the chairpersonship of the Municipal Commissioner is required to be constituted to manage the affairs of NULM. This EC at the city level is responsible for review and supervision of the working of shelters with the participation of community representatives, civil society organizations, line departments and elected representatives.

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**Annexure**

**ANNEXURE REFERRED TO IN REPLY TO LOK SABHA UNSTARRED  
QUESTION NO.511 FOR 02.12.2015 REGARDING NIGHT SHELTERS**

**Statement showing the State/UT-wise number of shelters sanctioned and operationalized under NULM**

As on 15.11.2015h

Sr. No.	State/UTs*	Number of shelter sanctioned under NULM (New Construction, Refurbished and assistance for operation and maintenance)	Shelters Operationalized
1	Andhara Pradesh	31	23
2	Bihar	48	-
3	Chhattisgarh	6	-
4	Gujarat	5	-
5	Haryana	5	-
6	Himachal Pradesh	7	-
7	Jammu & Kashmir	2	-
8	Karnataka	9	3
9	Kerala	4	-
10	Madhya Pradesh	129	99
11	Maharashtra	13	-
12	Mizoram	11	-
13	Odisha	10	-
14	Punjab	11	-
15	Rajasthan	49	3
16	Tamil Nadu	95	37
17	Telengana	41	24
18	Uttrakhand	7	-
19	Uttar Pradesh	73	-
20	West Bengal	45	37

\* Rest of the States/UTs have not sanctioned any project proposals for shelters under SUH component of NULM till now.

